

Small Tractors

2870. Shri Sivamurthi Swamy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any proposal to carry on research on small tractors and suitable implements for them; and

(b) if so, whether the result of the research will be published for the benefit of small farmers?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). Yes; research on small tractors and matching implements is being conducted at the Indian Agricultural Research Institute, its subsidiary centres and also at the Tractor Training and Testing Station, Budni. The results will be published.

PAPERS LAID ON THE TABLE

12.15 hrs.

CONSTITUTIONS OF FOURTH FINANCE COMMISSION

The Minister of Finance (Shri T. T. Krichnamachari): I beg to lay on the Table a copy of Ministry of Finance Notification No. F. 13(1)-B.64 regarding the constitution of the Fourth Finance Commission by the President under article 280 of the Constitution. [Placed in Library See No. LT-2850/64].

ANNUAL REPORT AND AUDITED ACCOUNTS OF NATIONAL BUILDINGS CONSTRUCTION CORPORATION, LIMITED.

The Minister of Works and Housing (Shri Mehr Chand Khanna): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1962-63 along with the Audited Accounts and the com-

ments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-2851/64].

ANNUAL REPORT OF THE INDIAN CENTRAL COTTON COMMITTEE AND THE INDIAN CENTRAL JUTE COMMITTEE.

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): On behalf of Dr. Ram Subhag Singh to lay on the Table a copy each of the following Reports:—

(i) Annual Report of the Indian Central Cotton Committee for the year 1962-63. [Placed in Library. See No. LT-2852/64].

(ii) Annual Report of the Indian Central Jute Committee for the year 1962-63 [Placed in Library. See No. LT-2853/64].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

Shri A. M. Thomas: I beg to lay on the Table a copy of the Sugarcane (Control) Amendment Order, 1964 published in Notification No. G.S.R. 243 dated the 14th February, 1964, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2854/64].

RESOLUTION RE: CIVIL AVIATION DEVELOPMENT FUND BUDGETS OF AIR INDIA AND INDIAN AIRLINES CORPORATION.

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): I beg to lay on the Table.

(i) a copy of Government Resolution No. 6AC(13)-63 dated the 27th April, 1964, regarding setting up of a Civil Aviation Development Fund (English and Hindi) versions. [Placed in Library. See No. LT-2855/64].